

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*[Hearing Through VC Mode]*

**ITEM No.18**  
**C.P.No. 13/BB/2022**

**IN THE MATTER OF:**

Mr. Vinod Bajaj ... Petitioner  
Vs.  
M/s. Vetril Electronics Pvt. Ltd. & Ors. ... Respondents

**Order under Section 241- 242 of Companies Act, 2013**

**Order delivered on: 18.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. DR. VELAMUR G VENKATA CHALAPATHY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Shriraja. S  
For the Respondents : Shri A.S. Vishwajith

**ORDER**

1. Heard the Ld. Counsels for the Parties.
2. List the case before the Regular Bench on **19.09.2024**.

**-Sd-**  
**DR. V G VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**